

[Translation]

**Reservation Quota in Raptisagar Express  
at Bhopal**

1414. SHRI SUSHIL CHANDRA VARMA: Will the Minister of RAILWAYS be pleased to state:

(a) the reservation quota allotted to Bhopal in Raptisagar Express;

(b) whether the quota allotted to Bhopal in Raptisagar Express fulfil the requirement of the passengers; and

(c) if not, the measures taken/proposed to be taken to fulfil the requirement of the passengers?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK): (a) to (c) The reservation quota available at Bhopal station by 5012/5222 Gorakhpur/Barauni-Cochin Raptisagar Express is as under:

Train No.	Quota	
	Ac 2 tier class	Sleeper class
5012 Gorakhpur-Cochin Express	2	8
5222 Barauni-Cochin Express	4	12

An analysis of utilisation of this quota has revealed that the same is being utilised satisfactorily. As the Bhopal PRS is connected with New Delhi PRS through networking the few passengers left on waiting list at Bhopal are cleared after preparation of reservation chart at Gorakhpur. As such, at present there is no justification to enhance the existing quota at Bhopal by these trains. In the return direction, a Chennai PRS terminal is provided at Bhopal and the passengers from Bhopal intending to go to Gorakhpur/Barauni by these trains can avail of this facility on first come first served basis.

[English]

**Crisis in Soyabean Processing Industry**

1415. SHRI VILAS MUTTEMWAR: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) whether there are crisis in Soyabean Processing Industry;

(b) if so, the details thereof and the reasons therefor; and

(c) the actual facts with regard to export position for each of the last three years?

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF FOOD PROCESSING INDUSTRY (SHRI PRAMOD MAHAJAN):

(a) No such crises has been reported to this Ministry.

(b) Does not arise.

(c) The export position for the last three years is as under:—

Year	Quantity in Mt.	Value in Rs. Crores
1995-96	25,91,800	1829.62
1996-97	25,50,000	2425.00
1997-98	25,08,000	2500.00

**Railway Claim Tribunal**

1416. SHRI SATNAM SINGH KAINTH: Will the Minister of RAILWAYS be pleased to state:

(a) the expenditure incurred on Railway claims Tribunal during the last three years;

(b) the number of claim cases decided during the above period alongwith the amount, year wise;

(c) whether the Railway Claims Tribunal Building at Chandigarh is a rented one, and

(d) if so, the amount paid as rent by the Railways during the last three years and other expenditure?